NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.333/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Rotunda Capital & Finance (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

Advocate

Rayesh Shah Ahmed Chunawala

ORDER

- 1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
- 2. The application is allowed, vide separate order.

Date: 19th April, 2017.

Sd/-

M. K. Shrawat Member (Judicial)